

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

ORDER NO. 37 of 2021

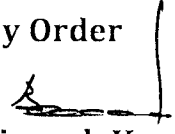
Hon'ble President is pleased to order the sitting commencing from **05.04.2021** to **30.04.2021** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.04.2021 to 30.04.2021	Sh. S. S. Garg, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

o/c

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

ORDER NO. 38 of 2021

Hon'ble President is pleased to order the sitting commencing from **05.04.2021** to **30.04.2021** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 19.04.2021 to 30.04.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.04.2021 to 16.04.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. Whenever any Member of a Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

ORDER NO. 39 of 2021


Hon'ble President is pleased to order the sitting commencing from **05.04.2021** to **30.04.2021** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.04.2021 to 30.04.2021	No Bench	NIL

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
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F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

ORDER NO. 40 of 2021

Hon'ble President is pleased to order the sitting commencing from **05.04.2021**
to **30.04.2021** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 12.04.2021 to 16.04.2021	Sh. Ashok Jindal, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 05.04.2021 to 09.04.2021 and From 19.04.2021 to 30.04.2021	Sh. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)
Registrar**

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